

(b) if so, the steps taken by Government to boost up the indigenous producers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) and (b). The production of GLS Lamps in the organised sector from 1972-73 to 1975-76 has been around 132 million nos. per annum except during 1973-74 when it dropped to 117.4 million nos. In the case of Fluorescent Tubes, however, the production has increased from 12.17 million nos. during 1972-73 to 17.40 million nos. during 1975-76. Government has not also received any representation from any quarters about accumulation of huge stocks of electric lamps with the manufacturers.

Under the Industrial Licensing Policy of 1973, foreign companies/Large Houses are not eligible to enter "Electrical Lamps" industry except when their production is predominantly for exports. Further GLS Lamp Industry has now been de-licensed, which exemption however is not available to foreign companies Large Houses.

दिल्ली में तांगे

1568. श्री विभूति मिश्र : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) तीन वर्ष पूर्व दिल्ली में कितने तांगे थे ;

(ख) इस समय दिल्ली में कितने तांगे हैं ; और

(ग) क्या दिल्ली में तांगों को मनाप्त करने का कोई प्रस्ताव सरकार के विचाराधीन है ?

गृह मंत्रालय में उद्देश्यी (श्री एक० एच० मोहम्मद) : (क) और (ख) दिल्ली

नगर विभाग से प्राप्त सूचना के अनुसार तीन वर्ष पहले दिल्ली में तांगों की संख्या 2495 थी। इस समय इनकी संख्या 2273 है।

(ग) जी नहीं, श्रीमान्।

Financial assistance to D.A.V.P and State Governments for releasing advertisements to Small and Rural Newspapers

1569. SHRI R. K. SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the financial assistance given to D.A.V.P., public sector and State Governments for releasing advertisements to the small and rural newspapers annually?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): Under latest decisions, DAVP have been authorised to select papers to which advertisements are to be released on behalf of Ministries, Departments, public sector undertaking and autonomous bodies of the Central Government. In accordance with Government policy, DAVP are to accord weightage to small and medium newspapers in this matter. DAVP is an attached office of the Ministry of Information and Broadcasting. The funds at its disposal are not in terms of assistance. No assistance is required to be given to Public Sector Undertakings and State Governments.

Training Schools for Journalists

1570. SHRI R. K. SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are some training schools for Journalists in English, Hindi and other regional languages;

(b) If so, the particulars thereof; and

(c) the particulars of efforts made for encouragement of Journalism in Hindi?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) A list of some of the Institutions providing training and diploma or degree courses in Journalism is laid on the Table of the House. [Placed in Library See No LT-11224/76].

(c) For the training of Journalists working on Hindi newspapers, a course was conducted by the Indian Institute of Mass Communication in February, 1975. The Institute is a registered Society funded fully by Government.

Premature Retirement Cases to be Considered by Administrative Tribunal

1571 SHRI R S PANDEY.
SHRI N E HORO

Will the PRIME MINISTER be pleased to state

(a) whether representatives of Central Government employees have urged the Government to empower the administrative tribunal to go into cases of premature retirement; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEVELOPMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) Yes, Sir.

(b) Government is considering the matter.

Grants of Pension to Freedom Fighters from Kerala

1572 SHRIMATI BHARGAVI THANKAPPAN Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who received political pensions from Kerala, up-to-date, District-wise;

(b) the number of applications at present under consideration in this regard, and

(c) the reasons for the delay in deciding the remaining applications?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN): (a) The information is given in the attached statement

(b) and (c) No application is pending consideration. However, 3767 applications have been filed for want of documentary evidence and the applicants informed. As soon as the required information is received, the pension will be sanctioned in eligible cases.

Statement

Statement showing the number of cases in which pension has been sanctioned (District-wise)

S No	Name of the district	Number of cases
1.	Alleppey	223
2	Cannanore	430
3	Ernakulam	143
4	Idikki	33
5	Kottavam	84
6	Kozhikode	275
7.	Malapuram	87
8.	Palghat	176
9.	Quilon	264
10.	Trichur	188
11.	Trivandrum	255
TOTAL		2157